

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB) – 151(PB)/2017

IN THE MATTER OF:

M/s. S2 Infotech International Ltd.
Vs.
M/s Intarvo Technologies Pvt. Ltd.

.....PETITIONER

.....RESPONDENT

SECTION:

Under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

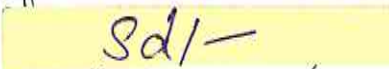
DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

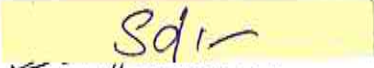
For the Applicant :- Mr. Aaditya Vijay Kumar
Mr. Sanskar Agarwal

For the Respondent :-

ORDER

Order Reserved


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)